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(b) and (c) Do not arise in view of (a) above.

Oil Palm India Limited

980. SHRI THENNALA BALAKRISHNA PILLAI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have any proposal for the improvement of functioning of the Oil Palm India Limited, Kerala; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): (a) Yes, Sir.

(b) The present processing facilities are not adequate, hence it is proposed to modernise the existing processing facilities so that the entire fruit will be processed. Feasibility studies are being made. The Technology Mission on Oilseeds and Pulses has sanctioned Rs. 57.702 lakhs for setting up of a seed garden to produce tenera hybrid variety seeds at Thodupuzha and it is being set up.

Small and Marginal Farmers

981. SHRI RAHASBIHARI BARIK: Will the Minister of AGRICULTURE be pleased to

- (a) the appropriate number of small and marginal farmers in the country. State and Union Territory-wise;
- (b) the schemes sponsored by the Central Government for their integrated development;
- (c) the Central assistance granted to the State of Orissa and other States also for implementing those schemes during the Eighth Plan: and
 - (d) the year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): (a) State-wise distribution of Small and Marginal holdings as per 1990-91 census is given in the enclosed statement-I (See below)

(b) to (d) A scheme for infrastructural development for and marginal farmers was implemented during 1992-93 and 1993-94. Details of Central assistance released to the

States/UTs including Orissa are given in the enclosed Statement-II (See below)

to Ouestions

The Government have set up a Small Farmers' Agri-Business Consortium as a society under the Societies Registration Act, 1860. The SFAC would attempt to develop Agro-business activities which would help the Small and Marginal Farmers through backward/forward linkages to have better returns.

Besides, a number of other schemes for agricultural development are also being implemented in all States including Orissa which benefit all farmers including Small and Marginal Farmers.

Statement-I State-wise Distribution of small and Marginal holdings, 1990-91 (thousands)

	(tnousands)	
S. State/U.T.	Marginal	Small
No.		
1 2	3	4
1. Andhra Pradesh	5211	1972
2. Assam	1451*	546*
3. Bihar	8976*	1327*
4. Gujarat	924	915
5. Haryana	622	304
6 Himachal Pradesh	538	168
7. Jammu & Kashmir	r 901	197
8. Karnataka	2262	1586
9. Kerala	5016	281
10. Madhya Pradesh	3136	1917
11. Maharashtra	3275	2728
12. Manipur	69	49
13. Meghalaya	·59	42
14. Nagaland	13	21
15. Orissa	2118	1035
16. Punjab	296	284
17. Rajasthan	1517	1019
18. Sikkim	26	11
Tamil Nadu	5048	1275
20. Tripura	217	69
21. Uttar Pradesh	14819	3118
22. West Bengal	4639	1107
23. Arunachal Pradesh	ı 16	17
24. Chandigarh	1	Neg.
25. D & N Haveli	4	• 4
26. Delhi	26	8
27. Goa	58	8
28. Lakshadweep	6	Neg.
29. Mizoram	29	23
30. Pondicharry	26	5